

Terminal Building at Leh Airfield

8299. SHRI P. NAMGYAL: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the present Nissan Type hut air terminal of Leh airfield is in a very bad shape;

(b) whether it is also a fact that most of the window panes are broken the floor jute carpets are worn out and chairs are broken and insufficient to meet the minimum requirements;

(c) whether it is also a fact that there is no heating arrangements either in the waiting hall or in the security lounge or for the staff members of the Indian Airlines; and

(d) if replies to (a), (b) and (c) above be in the affirmative. What steps Government propose to take to meet the minimum needs for the said terminal building and how long it will take to do the needful?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) and (b). The Nissan huts are being used as an interim arrangement for providing passenger handling facilities. These huts were renovated in November, 1978. Additional furniture is being procured and supplied from Delhi.

(c) and (d). The heating arrangement and other passenger handling facilities will be made available in the new terminal building which is likely to be ready by the end of 1982.

Unfilled Vacancies of Class IV Labourers in M.E.S.

8300. SHRI HARISH RAWAT: Will the Minister of DEFENCE be pleased to state:

(a) how many vacancies of Class IV/Labourers are lying vacant under the Military Engineering Service area-wise and

(b) the reasons why the vacancies of labourers/class IV employes in G.L. Ranikhet Division are not being filled up?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) and (b). The information is being collected.

Loan Disbursed by Industrial Finance Corporation of India

8301. SHRI HARISH RAWAT: Will the Minister of FINANCE be pleased to state:

(a) how much loan was sanctioned and disbursed by the Industrial Finance Corporation of India in the year 1981-82 till date; and

(b) out of the disbursed loan for the above said period, how much amount was given for the projects of less developed areas?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). During the period from 1st July 1981 to 28th February 1982, the Industrial Finance Corporation of India (IFCI) had sanctioned and disbursed loan assistance aggregating Rs. 130.47 crores and Rs. 105.51 crores respectively. Out of the total disbursements during the period, the share of projects located in the notified less developed districts/areas amounted to Rs. 49.49 crores.

बैंकों में डकैतियां

8302. श्री हरीश रावत : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में फरवरी और मार्च, 1982 में बैंकों में कितनी डकैतियां डाली गईं और उनमें कितनी धनराशि लूटी गई; और

(ख) बैंकों में डकैतियों की बढ़ती हुई संख्या को ध्यान में रखते हुए सरकार क्या नये सुरक्षा कदम उठा रही है ?

वित्त मंत्रालय में उपमंत्री (श्री जनार्दन पुजारी) : (क) एकत्र की गई सूचना के अनुसार, फरवरी और मार्च, 1982 के महीनों में, भारत में, बैंकों में डकैतियां/ लूटमारों के 14 मामले हुए, जिनमें 33.45 लाख रुपये की राशि और 6.83 लाख रुपये के स्वर्ण आभूषण अन्तर्गस्त थे।

(ख) सभी बैंकों के अपने स्वयं के सुरक्षा प्रबंध हैं। स्वयं बैंकों और सरकार द्वारा भी इनकी लगातार समीक्षा की जाती है। आन्तरिक सुरक्षा प्रबंधों को सुदृढ़ बनाने के बारे में, सरकार ने सरकारी क्षेत्र के बैंकों को विस्तृत हिदायतें जारी की हैं। बैंकों द्वारा किये जाने वाले विभिन्न प्रस्तावित सुरक्षा उपायों को प्रकट करना लोक हित में नहीं होगा।

Janata Group and Group Insurance Scheme Launched by GIC

8303. SHRI H. N. NANJE GOWDA: Will the Minister of FINANCE be pleased to state:

(a) whether the General Insurance Corporation has launched a Janata Group and personal insurance scheme under which by paying a monthly premium of Rs. 5 to 15 in case of personal and between Rs. 4 and 5 in case of group insurance, a person can get Rs. 5000 to Rs. 15000 and this scheme is meant for the rural poor;

(b) whether despite the instruction from the Ministry the banks have refused to implement this scheme and have instead appointed a committee to examine the desirability of servicing the scheme through the banks;

(c) whether the committee referred to above has been appointed and if not, the reason for the same and by what time the report will be available; and

(d) whether Government propose ensuring that this scheme of General Insurance Corporation will not be shelved?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARY): (a) General Insurance Corporation of India (GIC) has devised two insurance policies, known as Janata Personal Accident Policy and Gramin Accident Policy, for the weaker sections of society. The annual premiums payable thereunder are only Rs. 12/- and Rs. 5/- while the insurance covers on death or total permanent disability, due to accident, are Rs. 15000/- and Rs. 6000/- respectively.

(b) to (d). The question of linking the Gramin Accident Policy with the fixed deposits of banks is under examination of the Indian Banks' Association (IBA) and the Reserve Bank of India. The IBA has appointed a committee of experts to make an in-depth study of the scheme and the matter is still under consideration.

Low Priority for Low-Priced Hotels

8304. SHRI RAJESH PILOT: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) what amount has been allocated and spent on establishing luxury, medium and low priced hotels, during the last three years with their locations; and

(b) what are the reasons that low priced hotels are receiving lower priority and even their rates are beyond the reach of the commonman?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) and (b). Government does not construct any hotels. These are constructed either by the public sector undertakings or by the private sector. In the Central Sector this activity is under-